

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 234 OF 2016

Dated: 3rd November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL India Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory BoardRespondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Mr. Ajeet Singh Verma
Mr. K. Vijayan

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore

ORDER

Counsel for the Appellant seeks four weeks more time to file Rejoinder. He may take steps to file the same on or before 01.12.2017 after serving copy on the other side.

List the matter on **02.02.2018.**

(B.N. Talukdar)
Technical Member (P&NG)
pr/vg

(Justice Ranjana P. Desai)
Chairperson